

Cause List for Mediation Centre

Date : 28/06/2024

Mediator : Not Assigned, NIL

Case No.:	669/22	Case Id:	2406M05348	Referring Judge :	Sh. Ajay Gupta, DHJS	Hearing Time :	10:00:00 AM	Total Days spent :	-1
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
DISHA ASSOCIATES		Vs.	NKG INFRASTRUCTURE LTD & ORS						
Case No.:	2203/21	Case Id:	2406M05349	Referring Judge :	Ms. Manya, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	-1
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
HEMLATA		Vs.	VIPIN KUMAR VERMA						
Case No.:	4952/21	Case Id:	2406M05347	Referring Judge :	Ms. Pooja Suhag, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	-1
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
MOHD LAIEQ		Vs.	ARIF						
Total :	3								

Mediator : Sh. Gaurav Deep Sahdev, Advocate

Case No.:	508/23	Case Id:	2403M02372	Referring Judge :	Sh. S.K. Aggarwal, DHJS	Hearing Time :	11:30:00 AM	Total Days spent :	104
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.								
POOJA SRIVASTAVA & ORS		Vs.	LOKESH SRIVASTAVA						
Case No.:	274/22	Case Id:	2406M05263	Referring Judge :	Sh. Sudhanshu Kaushik, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	20
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
MANORAMA KUMARI		Vs.	SUMAN KUMAR SAH						
Case No.:	178/23	Case Id:	2405M04962	Referring Judge :	Ms. Sukriti Singh, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	27
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
STATE		Vs.	ABIT KUMAR						
Case No.:	694/23	Case Id:	2405M04969	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS	Hearing Time :	12:30:00 PM	Total Days spent :	27
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
CANARA BANK		Vs.	SYED SARIM ALI						
Total :	4								

Mediator : Sh. Neeraj Gupta, Advocate

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Case No.: 961/22 Case Id: 2405M04488 Referring Judge : Sh. Sanjay Sharma-II, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 10:30:00 AM
RAJEEV GUPTA Vs. ROAD ASIA AUTO SPARE PARTS
Total Days spent : 41

Case No.: 1336/22 Case Id: 2405M04487 Referring Judge : Ms. Gita, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:30:00 AM
DEEPA Vs. VIJENDER & ORS
Total Days spent : 41

Total : 2

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